

**IN THE HIGH COURT OF BOMBAY AT GOA**

**(LD-VC-CW-74/2020 )**

Jasjit Singh Dhani

..... Petitioner.

Vs

Gokul Kumar and ors.

..... Respondents.

Shri R. Menezes, Ms. G. Almeida and Shri N. Fernandes, Advocates for the petitioner.

Shri V. Rodrigues, Advocate for the respondent nos.1 and 2.

Ms. M. Correia, Addl. Govt. Advocate for the respondent nos. 3 to 6.

**Coram:- DAMA SESHADRI NAIDU, J.**

**Date:- 4<sup>th</sup> August 2020.**

P.C.

Shri V. Rodrigues, the learned counsel, waives notice for respondent nos.1 and 2. Other respondents too have been served. As the respondent nos. 1 and 2 live in Delhi, the learned Counsel seeks time to get instructions.

Post the matter on 18.8.2020.

**DAMA SESHADRI NAIDU, J.**

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